COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 105 OF 2015 & IA NO. 169 & 242 OF 2015 APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015 APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015 APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of:

Bharat Petroleum Corporation Ltd. ...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Puyush Joshi

Ms. Sumiti Yadava Ms. Aditi for R-1

Mr. Sacchin Puri, Sr. Adv. Mr. Sandeep Mahapatra

Mr. Kamil Khan

Mr. Navroop Singh for R-2

Md. Fhraz Zafar

Mr. Sushant Chaturvedi for Board

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of:

Gail (India) Ltd. ...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.

Mr. Sandeep Mahapatra

Mr. Kamil Khan Mr. Navroop Singh

Counsel for the Respondent(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava Ms. Aditi for R-1

Md. Ehraz Zafar

Mr. Sushant Chaturvedi for Board

ORDER

List these matters for hearing on 17.12.2018.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

mk/vg